

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 23.9.96

OA 189/96

Smt. Urmila Devi, Assistant Catering Manager, Western Railway, Ajmer.

... Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. The Divisional Railway Manager, Western Railway, Ajmer.
3. Shri S.D.Meena, Senior Divisional Commercial Manager, Western Railway, Kota.
4. Shri A.E. Peter, Divisional Commercial Manager, Western Railway, Ajmer.
5. Shri Mohan, Divisional Catering Inspector, Western Railway, Ajmer.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHAFMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. P.C. Shukla

For the Respondents ... Mr. U.D. Sharma

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Smt. Urmila Devi, in this application u/s 19 of the Administrative Tribunals Act, 1985, has challenged her transfer from Ajmer to Bombay, as Assistant Catering Manager, vide Ann.'A' dated 10.11.95. She has also claimed promotion to a higher post from due date and pay and allowances from the date of such promotion, with all consequential benefits.

2. We have heard the learned counsel for the parties. The learned counsel for the parties have agreed to this matter being disposed of at the stage of admission.

3. The applicant has been taken on duty at Ajmer and promotion has also been granted to her by the respondents to a higher grade w.e.f. 1.3.96. Now the only grievance that remains is in regard to her fixation of pay and allowances.

4. In the result, we dispose of this OA with a direction to the respondents to fix the applicant's pay in the promotion post as per rules

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within a period of two months from the date of receipt of a copy of this order. No order as to costs.

(O.P. SHARMA)

ADMINISTRATIVE MEMBER

C. Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

VK